

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

10

C.P. No. 759/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

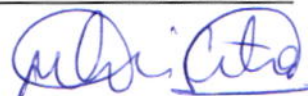
NAME OF THE PARTIES: Bluescope AV Technologies Pvt.Ltd.
V/s
ROC,Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

1

Mallikarjuna Rao PCS



ORDER

CP No. 759/252(1)/NCLT/MB/MAH/2017

For RoC has not filed report, list this matter on 05.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)